

COURT NO. 28**THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR**

To be Heard on Thursday The 8th day of October 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALLY IDENTIFIED CASES</u>					
1	MACMA/22/2019 (OP/456/2013)	G VENKATARATHNAM Vs INDIAN OVERSEAS BANK	SIVAPRASAD REDDY VENATI	SUDHA MADHURI GOVINDU GUDI SRINIVASU R1-APP. BY M/S G SUDHA MADHURI. R2- M/S.GUDI SRINIVASU.	KRISHNA
2	MACMA/42/2019 (MVOP/51/2015)	G SANDHYA Vs G NAGESWARA RAO	B V KRISHNA REDDY	P SATYA MANJULA R1 - NOTICE SERVED. R2 - APP BY M/S P SATYA MANJULA. MEMO PROOF OF SERVICE FILED VIDE USR NO.11143/19.	KRISHNA
3	MACMA/45/2019 (MVOP/125/2016)	ORIENTAL INDURANCE COMPANY LTD Vs G ATCHIYYAMMA	N RAMA KRISHNA	R1 TO R3 NOTICES SERVED.	KRISHNA
4	MACMA/169/2019 (MVOP/121/2016)	M/S SBI GENERAL INSURANCE CO. LTD. Vs KANURU CHINNAMMADU	SYED ABDUL KHADAR	ARAVALA RAMA RAO R 1 TO R3 - M/S ARAVALA RAMA RAO. R3 - MINOR REP BY R1 VIDE C.T. R4 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE DECEASED". R5, R6 - NOT NECESSARY PARTIES VIDE C.T. MEMO FILED VIDE USR NO.19206/19 DT 18.06.19, 22331/19 DT 01.07.19	SRIKAKULAM
5	MACMA/183/2019 (MVOP/279/2012)	G. VISWASAIDEEPUP Vs BHARAT SINGH	B S REDDY	GUDI SRINIVASU R1 NOTICE UN SERVED AS RETURNED, R2 M/S. GUDI SRINIVASU.	KURNOOL
<u>ADMISSION</u>					
6	MACMA/557/2019 (MVOP/171/2017) IA 1/2019 Condone Delay Petition	SHAIK CHAN BASHA Vs MUNICIPAL CORPORATION	V R REDDY KOVVURI	KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) MANIMMA MEDIDA R1 M/S.KALAVA SURESH KUMAR, R2 MANIMMA MEDIDA, R3 NOTICE SERVED.	KRISHNA
7	MACMA/137/2021 (MVOP/503/2013) IA 1/2021 Condone Delay Petition	DASARI BHAGYA LAKSHMI Vs SIDDU RAMA LAKSHMA REDDY	SIVA PRASAD KATAKAMSETTY	PROOF OF SERVICE NOT FILED FOR R1 R2, R2 NOTICE SERVED, R1 R3 NOTICES UN SERVED.	GUNTUR
8	MACMA/183/2021 (MVOP/8/2016) IA 1/2021 Condone Delay Petition	BOTLAGUNTA VENKATA RAMANA @ VENKATA RAVAMMA. Vs BOLLA SESHAGIRI RAO	PUNNAREDDY GUNTAKALA	V VEERABHADRA CHARY R1 NOTICE SERVED, R2 NOTICE UN SERVED AS ADDRESSEE DECEASED, R3 M/S.V VEERABHADRA CHARY.	GUNTUR

INTERLOCUTORY

9	MACMA/247/2019 (MVOP/207/2015) IA 2/2019 Stay Petition	INDIAN ASSURANCE COMPANY LTD Vs B NANDINI	AMANCHARLA SATISH BABU	PROOF OF SERVICE NOT FILED FOR R4, R1 NOTICE SERVED R2 R3 NOT NECESSARY PARTIES VIDE C.T R4 NOTICE UN SERVED AS ADDRESSEE LEFT WITHOUT INSTRUCTIONS.	KURNOOL
10.1 along with 10					
10	MACMA/317/2019 (MVOP/188/2016) IA 1/2019 Stay Petition	M/S CHOLAMANDALAM Vs SALINA KAMAKSHI	K SITA RAM	C SUBODH R1 - NOTICE SERVED. R2 TO R4 - MINORS REP BY R1 VIDE C.T. R5 - NOTICE SERVED. R6 M/S C SUBODH.	SRIKAKULAM
10.1	X OBJ/8/2019 (MVOP/188/2016) IA 1/2019 Condone Delay Petition	PATRI MAMAYYA Vs M/S CHOLAMANDALAM	C SUBODH		SRIKAKULAM
11	MACMA/394/2019 (MVOP/1051/2015) IA 1/2019 Stay Petition	ORIENTAL INSURANCE CO. LTD. Vs KOVIRI DEMUDU	S A V RATNAM	HEMANTH KUMAR VENNA C PRAKASH REDDY R1 - APP BY M/S HEMANTH KUMAR VENNA. R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE CANNOT BE LOCATED". R3 - SERVED. R4 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS". R5 - APP BY M/S C PRAKASH REDDY. R6 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS".	VISAKHAPATNAM
12	MACMA/444/2019 (MVOP/666/2016) IA 2/2019 Stay Petition	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs PYLA MANGAHAYARU	A JAYANTHI	T SRINIVASA RAO T SRINIVASA RAO R1 TO R3-APP. BY M/s.T SRINIVASARAO R4 & R5-UNSERVED RETURNED ("DECEASED" AS PER POSTAL ENDORSEMENT)	VISAKHAPATNAM
13	MACMA/498/2019 (MVOP/127/2017) IA 1/2019 Stay Petition	APSRTC Vs SK AFIYA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	VELAGANI NARASIMHULU R1 -M/S. VELAGANI NARASIMHULU R2 - NOT NECESSARY PARTY VIDE C.T	YSR KADAPA
14	MACMA/558/2019 (MVOP/128/2017) IA 1/2019 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs SHAIK RAHEEM SAB @ RAHEEM	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	VELAGANI NARASIMHULU R1 - M/S. VELAGANI NARASIMHULU, R2 - NOT NECESSARY PARTY VIDE C.T	YSR KADAPA
15	MACMA/986/2019 (MVOP/560/2018) IA 2/2019 Stay Petition	SRIRAM GENERAL INSURANCE COMPANY LIMITED Vs ARABANDI ESWARAMMA	GUDI SRINIVASU	D KODANDARAMI REDDY R1, R2 - APP BY M/S D KODANDARAMI REDDY, R3 - UNSERVED AS ADDRESSEE LEFT WITHOUT INSTRUCTIONS. R4 NOTICE SENT NOT YET RETURNED.	YSR KADAPA

16	MACMA/1191/2019 (MVOP/408/2015) IA 2/2019 Stay Petition	M/S SHRIRAM GENERAL INSURANCE CO. LTD. Vs G. CHINA RAMUDU	GUDI SRINIVASU	LAKSHMIKANTH REDDY DESAI S A V RATNAM R1 TO R3-APP. BY M/S.LAKSHMIKANTH REDDY DESAI R4-MINOR REP. BY R1, R5 R7 R8 NOTICES SERVED, R6 M/S. SAV RATNAM.	KURNOOL
17	MACMA/54/2020 (MVOP/714/2016) IA 2/2020 Stay Petition	APSRTC Vs DONTALA ADI LAKSHMI	K SRINIVASA PRASAD SC For APSRTC	G SAI NARAYANA RAO R1 TO R3 M/S. G SAI NARAYANA RAO, R4 NOTICE SERVED.	VIZIANAGARAM
18	MACMA/55/2020 (MVOP/151/2018) IA 2/2020 Stay Petition	APSRTC Vs YELUSURU MANMADHA RAO	K SRINIVASA PRASAD SC For APSRTC	SRINIVASA RAO KURAPATI R1M/S.SRINIVASA RAO KURAPATI, R2 NOTICE SERVED.	SRIKAKULAM
19.1 along with 19					
19	MACMA/203/2020 (MVOP/1097/2014) IA 2/2020 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs ALUGULA CHIRANJEEVI	P VENKATA RAO SC For APSRTC	SANJEEVA REDDY RACHAMALLA R1 M/S. SANJEEVA REDDY RACHAMALLA, R2 NOT NECESSARY PARTY VIDE C.T.	GUNTUR
19.1	MACMA/198/2020 (MVOP/1098/2014)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs ALUGULA VENKATA KRISHNA	P VENKATA RAO SC For APSRTC	SANJEEVA REDDY RACHAMALLA	GUNTUR
20	MACMA/234/2020 (MVOP/90/2018) IA 2/2020 Stay Petition	VC AND MD ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs BUSAM ANANDA RAO	P VENKATA RAO SC For APSRTC	NARASIMHA RAO GUDISEVA R1 - APP BY M/S.NARASIMHA RAO GUDISEVA, R2 - NOT NECESSARY PARTY VIDE C.T.	KRISHNA
21	MACMA/268/2020 (MVOP/972/2014) IA 1/2020 Stay Petition	VASUPALLI SANTOSHI KUMARI Vs VASUPALLI ADHILAKSHMI	G VENKATA REDDY	V HEMANTH KUMAR K MADHUSUDHAN REDDY ABBURI JITENDRA R1 M/S V HEMANTH KUMAR R2 & R3 NOTICES SERVED R4 APP BY K.MADHUSUDHAN REDDY R5 & R6 APP BY M/S. ABBURI JITENDRA R7 NOTICE SERVED L C RECORD RECEIVED	VISAKHAPATNAM
22	MACMA/443/2020 (MVOP/631/2016) IA 1/2020 Stay Petition	THE APSRTC CO LTD. Vs .A.MAREMMA	N SRIHARI (SC FOR APSRTC)	K RATHANGA PANI REDDY R1 TO R4-APP. BY M/s K RATHANGA PANI REDDY R5-NOT NECESSARY PARTY VIDE CT	KURNOOL
23	MACMA/67/2021 (MVOP/1125/2016) IA 1/2021 Stay Petition	ANDHRA PRADESH STATE ROAD CORPORATION Vs KUNCHAPALLI VENKATA DURGA	P VENKATA RAO SC For APSRTC	B PARAMESWARA RAO R1 - APP BY M/S B PARAMESWARA RAO. R2 - NOT NECESSARY PARTY VIDE C.T.	GUNTUR
FOR HEARING					
24	MACMA/367/2019 (MVOP/309/2014)	EMINENT EDUCATIONAL SOCIETY Vs NALLURI RAMANAMMA	SURESH BABU JAGARLAMUDI	MADHAVA RAO NALLURI R1 TO R3 NOTICES SERVED, R4 NOTICE UN SERVED. R2 M/S. MADHAVA RAO NALLURI.	PRAKASAM

FINAL HEARING

25	MACMA/249/2019 (MVOP/151/2016)	NATIONAL INSURANCE COMPANY LIMITED Vs PONNADA RAMU	SRAVAN KUMAR MANNAVA	TOTA TEJESWARA RAO R1-APP. BY M/S T TEJESWARA RAO. R2-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS").	SRIKAKULAM
26	MACMA/294/2019 (MVOP/929/2012)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs KANITHI TATABABU (DIED)	A JAYANTHI	HEMANTH KUMAR VENNA R1-DIED VIDE C.T R2 TO R7-APP. BY M/S. HEMANTH KUMAR VENNA, R8-UNSERVED RETURNED ("NO SUCH PERSON IN THIS VILLAGE" AS PER POSTAL ENDORSEMENT) R9-SERVED, COUNTER AFFIDAVIT NOT FILED.	KRISHNA
27	MACMA/346/2019 (MVOP/63/2015)	K. SIVA KUMAR Vs AKULA SURENDRA RAO	NARASIMHA RAO GUDISEVA	SYED ABDUL KHADAR R1- NOTICE UN SERVED RETURNED AS ("NO SUCH ADDRESSEE" AS PER POSTAL ENDORSEMENT) R2-APP. BY M/s.SYED ABDUL KHADAR R3- NOTICE SERVED	YSR KADAPA
28	MACMA/975/2019 (MVOP/23/2017)	SIRLA CHINARAMAYYA Vs KUPPA PARESU	A RAVI SHANKAR	YAGNA NARAYANA CHEBROLU R1 R2 NOTICES UNSERVED,R1, R2 - NOT NECESSARY PARTIES VIDE C.T. R3 - APP BY M/S YAGNA NARAYANA CHEBRALU.	SRIKAKULAM
29	MACMA/1162/2019 (MVOP/1046/2012)	VEMIREDDY RANGA REDDY Vs P. CHINA SRINIVASA REDDY	MARELLA RADHA	GUDI SRINIVASU KORAGANTI SREENIVASARAO R1, R3, R5 - NOT NECESSARY PARTY VIDE C.T. R2 - APP BY M/s GUDI SRINIVASU. R4 - APP BY M/s. KORAGANTI SREENIVASARAO	GUNTUR
30	MACMA/378/2020 (MVOP/319/2018)	MANGALI VEERABHADRU Vs P YOGA KALYAN	D KODANDARAMI REDDY	GUDI SRINIVASU R1 NOTICE SERVED, R2 M/S. GUDI SRINIVASU, R3 NOTICE UN SERVED AS ADDRESSEE CAN'T BE LOCATED.	YSR KADAPA